COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 68 OF 2016 & IA NO. 175 OF 2016 APPEAL NO. 69 OF 2016 & IA NO. 176 OF 2016

Dated: 3rd July, 2018

Present: Hon'ble Mr. I. J. Kapoor, Technical Member

Hon'ble Mr. Justice N. K. Patil, Judicial Member

In the matter of:

Punjab State Power Corporation Ltd.

.... Appellant(s)

Vs.

Punjab State Electricity Regulatory Commission & Anr.

. Respondent(s)

Counsel for the Appellant(s) : Ms. Sanjana Dua for

Ms. Suparna Srivastava

Counsel for the Respondent(s) : Mr. Sakesh Kumar for R-1

Mr. Amit Kapur

Mr. Vishrov Mukherjee Mr. Janmali M. for R-2

ORDER

We have heard learned counsel for the parties.

List these matters for further hearing on **04.07.2018**.

(Justice N. K. Patil) Judicial Member (I.J. Kapoor) Technical Member

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